

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/020/1186/2012

Dated: 09.01.2019

Between:

K.R. Venugopal Rao, IFS (1977),
Aged 65 years,
Conservator of Forests (Retd.),
R/o. Plot No.111, H.No.8-2-674/B/2/6/A,
Road No.13 A, Happy Vally,
Banjara Hills, Hyderabad - 500 034.

A N D

1. The Union of India rep. by its Secretary, Ministry of Environment & Forests, Paryavaran Bhavan, CGO Complex, Lodhi Road, New Delhi.
2. The Secretary to Government, Central Administration (SC-IFS) Department, Government of Andhra Pradesh, Hyderabad, A.P.
3. The Chief Principal Conservator of Forests, Aranya Bhavan, Saifabad, Hyderabad.

1 . Respondents

Counsel for the applicant : Mr. C. Ramanand
Counsel for the respondents : Mr. Ch. Srinivas, SC for A.P
Mrs. K. Rajitha, Sr. CGSC

CORAM:

Hon'ble Mr. Justice R. Kantha Rao, Member (J)
Hon'ble Mr. B.V. Sudhakar, Member (A)

ORAL ORDER

[Per Hon'ble Mr. Justice R. Kantha Rao, Member (J)]

Learned counsel for the respondents present. There is no representation on behalf of the applicant. Since the matter relates to the year 2012, no further adjournment can be granted. Accordingly, the O.A. is dismissed for non-prosecution. No order as to costs.

(B.V. SUDHAKAR)
MEMBER (A)

(JUSTICE R. KANTHA RAO)
MEMBER (J)

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